

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED (UNDER CIRP) Operating /
dealing in all kinds and varieties of beauty, cosmetics and skincare products under
the Brand name 'MyGlamm' through various stores
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate debtor along with PAN/ CIN/ LLP No.	SANGHVI BEAUTY & TECHNOLOGIES PRIVATE LIMITED CIN: U72900PN2015PTC156163
2.	Address of the Registered office	Sanghvi House, 105/2, Shivaji Nagar Pune – 411005 Maharashtra.
3.	URL of website	https://www.myglamm.com/
4.	Details of place where majority of fixed assets are located	There are no operating fixed assets of Corporate Debtor except for inventory, brands etc.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited financial statements for FY 2023-24, the turnover from sale of products / services was INR 346.58 Crores
7.	Number of employees/ workmen	As on Insolvency Commencement Date, there are 14 employees on rolls of the company
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: cirp-sanghviibtpl@beleyur.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning Eligibility Criteria can be sought by an email to cirp-sanghviibtpl@beleyur.in
10.	Last date for receipt of expression of interest	Friday, 26 th December 2025
11.	Date of issue of provisional list of prospective resolution applicants	Monday, 5 th January 2026
12.	Last date for submission of objections to provisional list	Saturday, 10 th January 2026
13.	Date of issue of final list of prospective resolution applicants	Tuesday, 20 th January 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 24 th January 2026
15.	Last date for submission of resolution plans	Tuesday, 24 th February 2026
16.	Process email ID to submit EOI	cirp-sanghviibtpl@beleyur.in

17.	Details of Corporate Debtor's registration status as MSME	NA
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Siddhant



Date: 26-11-2025
Place: Mumbai

Aegis Resolution Services Private Limited
through authorized signatory Siddhant Agrawal
As Resolution Professional of Sanghvi Beauty & Technologies Private Limited
Registration No. IBBI/IPE-0118/PA-1/2022-23/50041
Authorization for Assignment valid till 30th June 2026
Reg. Address: 106, 1st Floor, Kanakia Atrium 2,
Cross Road A, Behind Courtyard Marriott,
Chakala, Andheri East, Mumbai - 400093
Email: ip.siddhantagrawal@gmail.com, cirp-sanghviibtpl@beleyur.in